

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA) (a) A separate Pool of residential accommodation has been created for allotment to Press Correspondents accredited to the Press Information Bureau and Parliament Besides, a few Press Correspondents have also been allotted accommodation from the general pool.

(b) As per statement laid on the Table of the House [Placed in Library. See No LT-8122/74]

Allotment of Government accommodation to non-officials

1615 SHRI R P YADAV Will the Minister of WORKS AND HOUSING be pleased to state

(a) the names of non-officials to whom Government accommodation in Delhi has been allotted in the prescribed minimum concessional rent and the grounds for the allotment of such accommodation to each of them,

(b) the date of its allotment the monthly rent charged from each of them, the present address of the quarters under their occupation and the arrears of rent against them and since how long,

(c) do the grounds for allotment of accommodation, which prevailed at time of allotment still continue in respect of all of them, and

(d) whether the financial condition of each of them has materially improved since the allotment of the Government quarters to them so as to qualify the Government to seek non-official accommodation elsewhere?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA) (a) and (b) A statement is laid on the Table of the House [Placed in Library See No LT-8123/74] The allotments were made on grounds of their being Press

Correspondents, Eminent Artists, Social Workers, Political Sufferers, Freedom Fighters etc

(c) and (d) No change in the grounds on which allotments were made or in the financial condition of the allottees has come to Government's notice.

Meeting of Department Promotion Committee of Advisory Officers

1616 SHRI GIRIDHAR GOMANGO
SHRI KUMAR MAJHI

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(a) whether Departmental Promotion Committee of Advisory Officers in his Ministry has not met since 1961,

(b) if so, the reasons therefor and

(c) when it is likely to have its next meeting?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF S NURUI HASAN) (a) to (c) No Sir The Departmental Promotion Committee for the promotions/confirmations of the different grades of Advisory Officers both on the General side and on the Technical side have met from time to time since 1961

However a meeting of the Departmental Promotion Committee (Junior) for purposes of promotion to the grade of Assistant Education Officers on the general side could not be held after 1961 as the relevant seniority lists were being re-framed consequent on the merger of the Ministries of Education & SR&CA, and the separation of the Statistical Cadre, and the recruitment rules were also being revised in order to provide for greater promotional opportunities for the officers concerned This having been done, the DPC has already met in May, 1974 and action is in progress to finalise its recommendations